2988, [Transferred to the Sth December, 1986.]

Second bridge on Hooghly

2989. SHRI VEERSHETTY MOG-LAPPA KUSHNOOR;

SHRI H. HANUMANTHAPPA:

Will (he Minister of SURFACE TRANSPORT be pleised to state;

- (a) whether it is a fact that the 2nd Bridge on Hooghly whose foundation was laid by late Prime Minister Shrimati Indira Gandhi a decade ago has been taken up for completion recently after the visit of the present Prime Minister;
- (b) if so, the reasons-for taking up the work after a lapse of such a long period; and
- (c) whether Government have formulated any policy '.. i: h regard to the works where foundation is laid by Prime Minister?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT): (a) No, Sir.

- (b) Does not arise.
- (c) Second Hooghly Bridge under construction at Calcutta falls on a Siate Road and is, therefore, primarily the responsibility of the State Government of West Bengal. In respect of National Highway works, foundation stone is laid after the project is approved.

Guidelines on tennurc of office-bearers of Indian Olympic Association

2990. SHRI SURESH KALMADI:

SHRI DHARAM CHANDER PRASHANT:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) what is Government's reaction to the Indian Olympic Association's decision

to do away with the guidelines on the tenure of office bearers; and

(b) what action Government propose to take in the rna'tei?

THE MINISTER OF STATE IN THE DEPARTMENTS OF YOUTH AFFAIRS AND SPORTS AND WOMEN AND CHILD DEVELOPMENT IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI MARGARET ALVA): (a) and (b) Government have decided that the exiting Government guidelines will continue to be in force. The Indian Olympic Association has been asked to implement the Government guidelines in all aspects in letter; md spirit.

Post of Secretary, Central Board of Secondary Education

2991. SHRI CHATURANAN M1SHRA:

SHRI SURAJ PRASAD:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that when the post of Secretary, Central Board of Secon dary Education, New Delhi fell vacant, a DCP of Delhi was appointed to this on deputation for two years;
- (b) whether is *h* also a fact that on expiry of two years period his terra was extended by *one year i. e.* upto December 1986;
- (c) whether an educationist is being considered for appointment to this post;
 - (d) if so, what are the 'details thereof; and
- (e) whether the DCP on deputation, the policemen and the police driver so appointed are proposed to be sent back to their parent office?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION